

years are given as under:

	Allocation Planning REC	approved by Commission State	Total	Disbursements (Rs. Crores) REC	State Plan
1992-93	510.00	761.72	474.26		
1993-94	600.00	815.18	691.98	*	
1994-95	654.85	1001.96	1027.97	*	
1995-96	799.83	1166.74	828.93	*	
(Prov)					
Total	2564.68	1180.92	3745.60	3023.14	*

(*) Actual disbursements/investments under State Plan are not available.

Allocation of kerosene and LPG to Maharashtra

1366. SHRI SANJAY NIRUPAM: Will the PRIME MINISTER be pleased to state:

(a) what was the actual requirement and allocation of kerosene and LPG to States during the last three years, State-wise and year-wise;

(b) whether it is a fact that demand of kerosene increase during November to February every year and the Central Government had allotted about 15 to 20% less to Maharashtra during recent years, instead of increasing the allocation; if so, the reasons therefor;

(c) whether it is also a fact that the number of LPG distributors are not adequate to cater the need of the State; and

(d) what steps are being taken to meet kerosene demand and increase the number of LPG distributors in the State?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (d) kerosene is an allocated product. It is allocated to the State/UTs on a historical basis, *i.e.*, based on past consumption. The quantities of SKO allocated and released to the State/UTs

during the last three years are given in the statement (*See below*).

Requests are received from State Governments for additional allocation of kerosene from time to time. However, on account of constraints of product availability, foreign exchange and heavy subsidy involved, it is not possible to meet the full demand of the States. Nevertheless, a 3% increase was given in the allocation of kerosene for the country as a whole during 1993-94, 1994-95, 1995-

96 and 1996-97 over the previous years, wherein more additional quantity was allocated to the State/UTs having less per capita consumption. The allocation of SKO for Maharashtra for the year 1996-97 is 15275 MTs more than that for 1995-96. In the interest of smooth distribution, observing a fixed schedule of delivery and distribution and prevention of diversion of kerosene, States are being given uniform monthly allocation.

The annual requirement of LPG for the customer of the Public Sector Oil Companies is estimated on the basis of the requirement of their existing

customers and the new customers Planned to be enrolled during the year. LPG is not allocated on State-wise basis. The estimated LPG requirement and the actual consumption by the customers of the Oil Companies during the last three years are given belows—

(Figures in TMT)

Years	Estimated require- ment	Actual Consumption
1993-94	2931	3113
1995-95	3271	3434
1995-96	3625	3849 (Prov.)

To cater to the current requirement of the customers of the Oil Companies, 690 LPG distributorships are in operation in Maharashtra as on 1-10-1996. In order to meet the increase in demand, 133 LPG distributorships have been included in the LPG Marketing Plan for 1994—96 for Maharashtra. In addition to this, 33 proposals have been included in the draft Marketing Plan for 1996-97.

Statement

Allocation and Releases of SKO to States/UTs during 1993-94.

(Figs, in mts)

STATES/UTs.	ALLOCATION	RELEASES
HARYANA	154532	153013
HIMACHAL PRADESH	38471	37637
JAMMU & KASHMIR	68206	68142
PUNJAB	322461	319255
RAJASTHAN	285702	281779
UTTAR PRADESH	971517	966813
CHANDIGARH	20928	18435
DELHI	238540	239748
ASSAM	249181	250431
BIHAR	518590	512524
MANIPUR	21367	21519
MEGHALAYA	15448	15497
NAGALAND	10184	10180
ORISSA	173952	171765
SIKKIM	7481	7445

STATES/UTS.	ALLOCATION	RELEASES
TRIPURA	21493	21077
WEST BENGAL	745094	742921
ARUNACHAL PRADESH	9891	9279
MIZORAM	6134	6137
ANDAMAN & NICOBAR	3041	3703
GUJARAT	790313	792720
MAHARASHTRA	1501193	1501671
GOA	27132	27147
DIU	1468	1383
DAMAN	1476	1501
DADAR N. HAVELI	3108	3099
MADHYA PRADESH	411584	409971
ANDHRA PRADESH	594223	580946
KARNATAKA	448427	448954
KERALA	267847	268088
TAMIL NADU	688903	662388
PONDICHERRY	14720	14184
LAKSHADWEEP	876	463

(Allocation and Releases of SKO to States/UTs during 1994-95.)

(Figs, in mts)

STATES/UTS.	ALLOCATION	RELEASES
HARYANA	153992	154277
HIMACHAL PRADESH	40374	39730
JAMMU & KASHMIR	77815	76499
PUNJAB	325679	324010
RAJASTHAN	305612	303711
UTTAR PRADESH	1015016	1015513
CHANDIGARH	20928	18721
DELHI	238540	239654
ASSAM	251586	253877
BIHAR	558436	557668
MANIPUR	22262	21581

STATES/UTS.	ALLOCATION	RELEASES
MEGHALAYA	15703	15908
NAGALAND	10324	10532
ORISSA	194954	196393
SIKKIM	7556	7512
TRIPURA	22188	22221
WEST BENGAL	748188	746984
ARUNACHAL PRADESH	9566	9587
MIZORAM	6422	6332
ANDAMAN & NICOBAR	4348	4358
GUJARAT	805680	807911
MAHARASHTRA	1507874	1510886
GOA	29132	29184
D!U	1468	1343
DAMAN	1476	1482
DADAR N. HAVELI	3108	3125
MADHYA PRADESH	444420	446257
ANDHRA PRADESH	602688	601596
KARNATAKA	455696	458244
KERALA	272537	274107
TAMIL NADU	668258	665633
PONDICHERRY	14880	14434
LAKSHADWEEP	876	297

(Allocation and Releases of SKO to States/UTs during 1995-96.)

(Figs, in mtt)

STATES/UTS.	ALLOCATION	RELEASES
HARYANA	159463	157730
HIMACHAL PRADESH	42226	42602
JAMMU & KASHMIR	85536	85790
PUNJAB	328932	330183
RAJASTHAN	327344	321767
UTTAR PRADESH	1097462	1083055
CHANDIGARH	21132	19640
DELHI	240924	242210
ASSAM	255232	257000
BIHAR	606924	606157

MANIPUR	21638	22302
MEGHALAYA	16092	16057
NAGALAND	11422	11461
ORISSA	211452	210974
SIKKIM	7632	7962
TRIPURA	23112	22969
WEST BENGAL	757987	759585
ARUNACHAL PRADESH	9576	9574
MIZORAM	6360	•6392
ANDAMAN & NICOBAR	4632	4588
GUJARAT	806280	808443
MAHARASHTRA	1527648	1526733
GOA	27488	28371
DIU	1488	1178
DAMAN	1488	1471
DADAR N. HAVELI	3144	3119
MADHYA PRADESH	482555	487978
ANDHRA PRADESH	621656	614853
KARNATAKA	484690	482715
KERALA	287167	298620
TAMIL NADU	675276	678495
PONDICHERRY	15212	14424
LAKSHADWEEP	888	93

Utilisation of WB and ADB Assistance by the Power Sector

1367. SHRI SATISH PRADHAN: Will the PRIME MINISTER be pleased to state:

(a) whether multilateral agencies including the World Bank and Asian Development Bank have threatened to stop fresh assistance to the Indian Power Sector till utilisation of borrowings improves;

(b) if so, the details regarding utilisation of external assistance in the Central and State sectors, project-wise for the last five years, year-wise with percentage of shortfall and reasons therefor;

(c) the details of fresh initiatives taken

for effective project monitoring to ensure proper utilisation of external assistance; and

(d) the present position regarding external assistance likely to be available during the current year for the power sector in general and for the power projects in Maharashtra in particular?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTRY OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENU-GOPALACHARI): (a) No, Sir.

(b) Does not arise.

(c) Ministry of Power has set up a Project Monitoring Cell to monitor the